

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.08/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

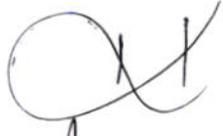
NAME OF THE PARTIES: Mrs. Sarala Gobindram Luthria & Ors.

V/s.

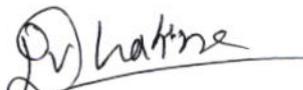
M/s. Mysore Sungandhi Dhoop Factory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1	Hridhay Khurano, i/b AZB & Partners		
2)	MR. HARSH MEH i/b KEYSTONE PARTNERS	R1	
3)	Adv. Pranav Dhakne i/b for Indus	R2 to 8	

By consent, adjourned to
18th December 2017 for filing
consent terms. 2.30 pm

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ORDER

T.C.P. No. 08/241-242/NCLT/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **18.12.2017** for filing Consent Terms at

2.30 PM.

Sd/-

**Bhaskara Pantula Mohan
Member (Judicial)
24.11.2017.**

Aah

Sd/-

**M.K. Shrawat
Member (Judicial)**